

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

O.A. No. 622/94  
M.A. No. 646/94

Dt. of order: 12.12.1994

Guman Singh Rawat : Applicant

Vs.

Union of India & Ors. : Respondents

Mr. Mukesh Kumar : Counsel for applicant

CORAM:

Hon'ble Mr. Justice D.L. Mehta, Vice Chairman

Hon'ble Mr. O.P. Sharma, Member (Adm.)

PER HON'BLE MR.JUSTICE D.L.MEHTA, VICE CHAIRMAN.

We do not find any force in the O.A. The O.A. and the M.A. No. 646/94 are rejected.

(O.P.Sharma)  
Member (A).

D.L.Mehta  
Vice Chairman.